

12.03 hrs.

## MATTERS UNDER RULE 377

*[English]*

- (i) Demand for construction of Tourist Bungalows at Jhalawar and in the Game sanctnary at Durrah in Rajasthan.

SHRI JUJHAR SINGH (Jhalawar) ;  
Under Rule 377, I am making a statement.

Rajasthan have done a lot for the development of tourism in that State during the past two decades. But considering the potentialities a lot more is required to be done specially in those parts of Rajasthan where no development has taken place so far.

The Haroti Region of Rajasthan, consisting of Bundi, Kota and Jhalawar Districts in South Eastern Rajasthan, have the world famous wall and shikar paintings of Kota and Burdi palaces and forts.

The region has a series of water complexes developed in the Chambal Valley and these could be used for water sports and holiday picnics for local and foreign tourists.

Famous monuments of rich architectural and historical values are spread all over in big number in Tehsils Atru Anta, Chipabarod, Kishen Ganj, Jhalrapatan, Ramganj Mandi, Deg Bundi and other places.

It has famous forts and game sanctuaries and all that a tourist may wish to visit and see.

The Govt. of India, have done some good work at Jaisalmer, Bharatpur Siriska Ranakpur and few other places in Rajasthan and this has helped in the promotion of tourist traffic in those areas.

In view of the rich potential in Haroti area, I will request the Government of India to do something in Haroti region

also by way of constructing tourist bungalows at Jhalawar and in the game sanctuary at Durrah, This will help the growth of tourism in this area.

12.04 hrs.

[ MR. DEPUTY SPEAKER  
*in the Chair*]

- (ii) Demand for setting up "National Minor Irrigation (Ground Water Corporation" at National Level with its branches in every State.

SHRI RAM SINGH YADAV (Alwar):  
Under Rule 377, I am making a statement.

Main thrust of the Seventh Five Year Plan is on boosting up agricultural and industrial production. Augmentation of foodgrains production is the need of the hour. It is a basic necessity for survival of huge population of our nation. Agricultural production can be increased by providing assured sources of irrigation to the fields of the farmers. Inter-State irrigation projects and State level irrigation projects had provided sources of irrigation & generation of hydelpower in the country. But it has been generally experienced that farmers with big holdings had been benefitted by big irrigation projects. Percentage of beneficiaries belonging to categories of small farmers and marginal farmers is comparatively very low. Number of small farmers and marginal farmers is quite large in our country. Agriculture holdings of farmers of these categories need a new approach of planning for providing irrigation facilities. I, therefore, urge upon the Government of India to set up 'National Minor Irrigation (Ground Water) Corporation' at the national level having its branches in each and every State of the country. Planning Commission may be asked to adopt it and to include it in its regular plan and to earmark funds for the same. Branches established in the States of the Union shall provide technical assistance in preparing the project for individual State, and each State shall set up 'Minor Irrigation (Ground Water) Corporation',